

# **HIGH COURT OF JHARKHAND, RANCHI**

## **NOTIFICATION**

No. 20 /Accts.

Dated : 14.08.2025

The following Officer of High Court of Jharkhand, Ranchi is hereby appointed on promotion to the post of Joint Registrar (Non-Judicial), in the Scale of Pay of Rs. 37,400-67,000/- with Grade Pay of Rs. 8,700/- in PB-IV (Level 13 under 7<sup>th</sup> P.R.C.), with effect from the date he assumes charge as such:

Sl. No.	Name of the Officer and Designation
1.	Shri Santosh Kumar Agrawal, Deputy Registrar (Non-Judicial)

In terms of Clause 22 (I) (a) (1) of the Fundamental Rules, if applicable, he is directed to exercise his option within one month from the date of issuance of the Notification, to have his pay fixed under the said Rule from the date of such promotion or initially at the stage of the time scale of the new post above the pay in the lower grade or post from which he is promoted on regular basis, which may be re-fixed in accordance with the Rule on the date of accrual of next increment in the scale of pay of the lower grade or post.

**By order of the Court,**

**Sd/-  
(Manoj Prasad)  
Registrar General**

**Memo No. \_\_\_\_\_/Accts.**

**Dated : \_\_\_\_\_**

Copy forwarded to the Central Project Co-ordinator, High Court of Jharkhand, Ranchi for publishing it in E-Gazette.

**Sd/-  
(Manoj Prasad)  
Registrar General**

**Memo No. \_\_\_\_\_/Accts.**

**Dated : \_\_\_\_\_**

Copy forwarded to the Accountant General (A & E), Jharkhand, Ranchi with a request to take necessary steps for issuance of pay slip in respect of the aforesaid promoted Officer of the Court.

**Sd/-  
(Manoj Prasad)  
Registrar General**

**Memo No. \_\_\_\_\_/Accts.**

**Dated : \_\_\_\_\_**

Copy forwarded to the Principal Secretary-cum-L.R., Law (Judicial) Department, Government of Jharkhand, Ranchi for information and needful.

**Sd/-  
(Manoj Prasad)  
Registrar General**



**Memo No.** \_\_\_\_\_/Accts.

**Dated :** \_\_\_\_\_

Copy forwarded to the Treasury Officer, Doranda Treasury, Ranchi for information and needful.

**Sd/-**

**(Manoj Prasad)**

**Registrar General**

**Memo No.** 2153/Accts.

**Dated :** 14.08.2025

Copy forwarded to the O/o Registrar General/Registrar (Administration)/ Registrar (Establishment)/ Registrar (Judicial)/ Member Secretary, S.C.M.S./ C.P.C. E-Committee/ All Joint Registrars/ D.R.-cum-PPS to Hon'ble the Chief Justice/All Deputy Registrars/ Incharge P.A. Section/Sr. Secretaries/ Secretaries attached with all the Hon'ble Judges of this Court/All Court Managers/ Assistant Registrar-cum-Court Officer/ All Assistant Registrars/ All Court Masters/Oath Commissioner I/c/ Stamp Reporter/ D.A.-Gradation Table, Pay Fixation Table, Service Book Entry & Verification Table, Identity Card Table - Accounts (Establishment) Department and person concerned -- High Court of Jharkhand, Ranchi for information and needful.

  
**(Manoj Prasad)**

**Registrar General**

14/8/25

# **HIGH COURT OF JHARKHAND, RANCHI**

## **NOTIFICATION**

No. 21 /Accts.

Dated : 14.08.2025

The following Officers of High Court of Jharkhand, Ranchi are hereby appointed on promotion to the post of Deputy Registrar (Non-Judicial), in the order of seniority, in the Scale of Pay of Rs. 15,600- 39,100/- with Grade Pay of Rs. 7,600/- in PB-III (Level 12 under 7<sup>th</sup> P.R.C.), with effect from the date they assume charge as such.

Sl. No.	Name of the Officer and Designation
1.	Shri Budhanath Baitha , Assistant Registrar (Non-Judicial)
2.	Shri Manindra Kumar Pandey, Assistant Registrar (Non-Judicial)
3.	Shri Dhananjay Kumar Shashi, Assistant Registrar (Non-Judicial)
4.	Shri Deepak Kumar- I, Court Master

In terms of Clause 22 (I) (a) (1) of the Fundamental Rules, if applicable, they are directed to exercise their option within one month from the date of issuance of the Notification, to have their pay fixed under the said Rule from the date of such promotion or initially at the stage of the time scale of the new post above the pay in the lower grade or post from which they are promoted on regular basis, which may be re-fixed in accordance with the Rule on the date of accrual of next increment in the scale of pay of the lower grade or post.

**By order of the Court,**

**Sd/-**

**(Manoj Prasad)**

**Registrar General**

**Memo No. \_\_\_\_\_/Accts.**

**Dated : \_\_\_\_\_**

Copy forwarded to the Central Project Co-ordinator, High Court of Jharkhand, Ranchi for publishing it in E-Gazette.

**Sd/-**

**(Manoj Prasad)**

**Registrar General**

**Memo No. \_\_\_\_\_/Accts.**

**Dated : \_\_\_\_\_**

Copy forwarded to the Accountant General (A & E), Jharkhand, Ranchi with a request to take necessary steps for issuance of pay slip in respect of the aforesaid promoted Officers of the Court.

**Sd/-**

**(Manoj Prasad)**

**Registrar General**

**Memo No. \_\_\_\_\_/Accts.**

**Dated : \_\_\_\_\_**

Copy forwarded to the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi for information and needful.

**Sd/-**

**(Manoj Prasad)**

**Registrar General**



**Memo No.** \_\_\_\_\_/Accts.

**Dated :** \_\_\_\_\_

Copy forwarded to the Treasury Officer, Doranda Treasury, Ranchi for information and needful.

**Sd/-**

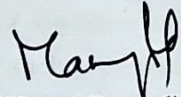
**(Manoj Prasad)**

**Registrar General**

**Memo No.** 2158/Accts.

**Dated :** 14.08.2025

Copy forwarded to the O/o Registrar General/Registrar (Administration)/ Registrar (Establishment)/ Registrar (Judicial)/ Member Secretary, S.C.M.S./ C.P.C. E-Committee/ All Joint Registrars/ D.R.-cum-PPS to Hon'ble the Chief Justice/All Deputy Registrars/ Incharge P.A. Section/Sr. Secretaries/ Secretaries attached with all the Hon'ble Judges of this Court/All Court Managers/ Assistant Registrar-cum-Court Officer/ All Assistant Registrars/ All Court Masters/Oath Commissioner I/c/ Stamp Reporter/ D.A.-Gradation Table, Pay Fixation Table, Service Book Entry & Verification Table, Identity Card Table - Accounts (Establishment) Department and persons concerned -- High Court of Jharkhand, Ranchi for information and needful.



**(Manoj Prasad)**

**Registrar General**

14/8/25

# HIGH COURT OF JHARKHAND, RANCHI

## NOTIFICATION

No. 22 /Accts.

Dated : 14.08.2025

The following Officer of the High Court of Jharkhand, Ranchi is hereby appointed on promotion to the post of Court Master in the Scale of Pay of Rs. 15,600 - 39,100/- with Grade Pay of Rs. 6,600/- in PB-III (Level 11 under 7<sup>th</sup> P.R.C.), with effect from the date she assumes charge as such.

Sl. No.	Name of the Officer and Designation
1.	Dr. Ragini Bakshi, Section Officer

In terms of Clause 22 (I) (a) (1) of the Fundamental Rules, if applicable, she is directed to exercise her option within one month from the date of issuance of the Notification, to have her pay fixed under the said Rule from the date of such promotion or initially at the stage of the time scale of the new post above the pay in the lower grade or post from which she is promoted on regular basis, which may be re-fixed in accordance with the Rule on the date of accrual of next increment in the scale of pay of the lower grade or post.

By order of the Court,

Sd/-  
(Manoj Prasad)  
Registrar General

Memo No. \_\_\_\_\_/Accts.

Dated : \_\_\_\_\_

Copy forwarded to the Central Project Co-ordinator, High Court of Jharkhand, Ranchi for publishing it in E-Gazette.

Sd/-  
(Manoj Prasad)  
Registrar General

Memo No. \_\_\_\_\_/Accts.

Dated : \_\_\_\_\_

Copy forwarded to the Accountant General (A & E), Jharkhand, Ranchi with a request to take necessary steps for issuance of pay slip in respect of the aforesaid promoted Officer of the Court.

Sd/-  
(Manoj Prasad)  
Registrar General

Memo No. \_\_\_\_\_/Accts.

Dated : \_\_\_\_\_

Copy forwarded to the Principal Secretary-cum-L.R., Law (Judicial) Department, Government of Jharkhand, Ranchi for information and needful.



Sd/-  
(Manoj Prasad)  
Registrar General

**Memo No.** \_\_\_\_\_/Accts.

**Dated :** \_\_\_\_\_


Copy forwarded to the Treasury Officer, Doranda Treasury, Ranchi for information and needful.

**Sd/-**  
**(Manoj Prasad)**  
**Registrar General**

**Memo No.** 2163 /Accts.

**Dated :** 14.08.2025

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**(Manoj Prasad)**  
**Registrar General**  
14/8/25

# **HIGH COURT OF JHARKHAND, RANCHI**

## **NOTIFICATION**

No. 23 /Accts.

Dated : 14.08.2025

The following Officer of the High Court of Jharkhand, Ranchi is hereby appointed on promotion to the post of Secretary to Hon'ble Judge(s), in the Scale of Pay of Rs. 15,600 - 39,100/- with Grade Pay of Rs. 6,600/- in PB-III (Level 11 under 7<sup>th</sup> P.R.C.), with effect from the date he assumes charge as such.

Sl. No.	Name of the Officer and Designation
1.	Shri Binit Kumar Baxi, Senior Personal Assistant

In terms of Clause 22 (I) (a) (1) of the Fundamental Rules, if applicable, he is directed to exercise his option within one month from the date of issuance of the Notification, to have his pay fixed under the said Rule from the date of such promotion or initially at the stage of the time scale of the new post above the pay in the lower grade or post from which he is promoted on regular basis, which may be re-fixed in accordance with the Rule on the date of accrual of next increment in the scale of pay of the lower grade or post.

**By order of the Court,**

**Sd/-**

**(Manoj Prasad)  
Registrar General**

**Memo No. \_\_\_\_\_/Accts.**

**Dated : \_\_\_\_\_**

Copy forwarded to the Central Project Co-ordinator, High Court of Jharkhand, Ranchi for publishing it in E-Gazette.

**Sd/-**

**(Manoj Prasad)  
Registrar General**

**Memo No. \_\_\_\_\_/Accts.**

**Dated : \_\_\_\_\_**

Copy forwarded to the Accountant General (A & E), Jharkhand, Ranchi with a request to take necessary steps for issuance of pay slip in respect of the aforesaid promoted Officer of the Court.

**Sd/-**

**(Manoj Prasad)  
Registrar General**

**Memo No. \_\_\_\_\_/Accts.**

**Dated : \_\_\_\_\_**

Copy forwarded to the Principal Secretary-cum-L.R., Law (Judicial) Department, Government of Jharkhand, Ranchi for information and needful.

**Sd/-**

**(Manoj Prasad)  
Registrar General**

*Manoj Prasad*

Memo No. \_\_\_\_\_/Accts.

Dated : \_\_\_\_\_

Copy forwarded to the Treasury Officer, Doranda Treasury, Ranchi for information and needful.

Sd/-

(Manoj Prasad)

Registrar General

Memo No. 2168 /Accts.

Dated : 14.08.2025

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(Manoj Prasad)  
Registrar General  
14/8/25

# **HIGH COURT OF JHARKHAND, RANCHI**

## **OFFICE ORDER**

No. 405 /Accts.

Dated: 14.08.2025

The Hon'ble Court has been pleased to appoint Shri Basudeo Kumar Vishwakarma, Junior Translator by way of promotion to the post of Translator, under Schedule D of the Jharkhand High Court Officers and the Members of Staff (Recruitment, Conditions of Service, Conduct and Appeal) Rules, 2003, in the Scale of Pay of Rs. 9,300- 34,800/- with Grade Pay of Rs. 4,600/- in PB-II (Level 07 under 7<sup>th</sup> P.R.C.), with effect from the date he joins as such.

**By order of the Court,**

**Sd/-**

**(Manoj Prasad)**

**Registrar General**

Memo No. 2169 /Accts.

Dated : 14.08.2025

Copy forwarded to the O/o Registrar General/Registrar (Administration)/ Registrar (Establishment)/ Registrar (Judicial)/ Member Secretary, S.C.M.S./ C.P.C. E-Committee/ All Joint Registrars/ D.R.-cum-PPS to Hon'ble the Chief Justice/All Deputy Registrars/ Incharge P.A. Section/Sr. Secretaries/ Secretaries attached with all the Hon'ble Judges of this Court/All Court Managers/ Assistant Registrar-cum-Court Officer/ All Assistant Registrars/ All Court Masters/Oath Commissioner I/c/ Stamp Reporter/ D.A.-Gradation Table, Pay Fixation Table, Service Book Entry & Verification Table, Identity Card Table - Accounts (Establishment) Department and person concerned -- High Court of Jharkhand, Ranchi for information and needful.

  
**(Manoj Prasad)**  
**Registrar General**

14/8/25